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**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

Sh. Vimal Kumar Yadav, Spl. Judge (PC Act) (CBI)-01 is hereby designated as Officer-in-Charge to look after the work of all kinds of leave including Casual Leave, Short Leave, Sick Leave, Earned Leave, Medical Leave & Child Care Leave etc of the Officers at Rouse Avenue Court Complex, New Delhi with immediate effect.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(O.P. SAINI)
District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Courts, New Delhi.

No.Power/R.A./Gaz./2019/1898-1910

Dated, Delhi the 16/04/19

Copy forwarded for information and necessary action to:-

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. The Officer concerned.
4. The P.S./Reader to the undersigned.
5. The APRO, Rouse Avenue, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.
7. The District System Administrator, Rouse Avenue to upload the same on the website.
8. The Drawing and Disbursing Officer (HQs), Tis Hazari Courts, Delhi.
9. The Branch In-charge, Admn., Care Taking, General, Filing, Facilitation Centre, Rouse Avenue Courts, New Delhi.

District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Courts, New Delhi.